

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

LOK SABHA

**UNSTARRED QUESTION No. 2322
TO BE ANSWERED ON 01.08.2022**

STUDY OF ARCHITECTURE

†2322. SHRI NAYAB SINGH:
SHRI GYANESHWAR PATIL:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of new amendments and changes made in policy for the admission of students in the field of Architecture;
- (b) the number of amendments made to such policy during the last ten years;
- (c) the initiatives taken by the Council of Architecture for the upliftment in the study of Architecture according to global and industrial standards;
- (d) the details of policy made by the Council of Architecture for the students to take benefit of the opportunities of internship; and
- (e) the details of minimum honorarium norms for the work done by interns during their training?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)**

(a) & (b): The Minimum Standards of Architectural Education Regulations (MSAER), 1983 have been amended six times during the last ten years. The details of amendments is given in annexure.

(c): The Council of Architecture revised the syllabi and course content of Architecture course as per the global and industrial requirements and challenges faced by the profession and it is a continuous process.

(d) & (e): No specific policy about internship of Architectural students has been prescribed by the Council of Architecture. However, six months practical training is part of B. Arch. Course. The Council of Architecture has not prescribed any minimum honorarium for the same.

ANNEXURE REFERED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 2322 TO BE ANSWERED ON 01.08.2022 RAISED BY HON'BLE MPs, SHRI NAYAB SINGH AND SHRI GYANESHWAR PATIL

The details of the amendments made in Minimum Standards of Architectural Education Regulations, 1983 (MSAER) during the last ten years for admission of students in the field of Architecture is as under:

- i) In 2017, the Minimum Standards of Architectural Education (MSAER) Regulations, 1983, for eligibility for admission to the 1st year of B. Arch. Course was amended as 50% marks in Physics, Chemistry and Mathematics and 50% marks in aggregate in 10+2 examination.
- ii) The MSAER were further amended in 2019 and students with Diploma in Architecture with Mathematics were also made eligible for admission to 1st year of B. Arch Course.
- iii) On 6th August 2020, the MSAER, 1983 were amended and requirement of minimum percentage of marks had been relaxed for academic session 2020-2021 as a one-time measure in view of Covid-19 pandemic.
- iv) The MSAER were amended in 2020 and notified on 11th August, 2020 which came into force from 1st November, 2020, whereby the eligibility for admission is same as above.
- v) The MSAER, 2020 were again amended and requirement of minimum percentage of marks had been relaxed for academic session 2021-2022 as a one-time measure in view of Covid-19 pandemic.
- vi) The MSAER, 2020 were again amended and relaxation of eligibility criteria for admission to first year of 5 year B. Arch Degree Course as prescribed under Regulation 4(1) & 4(2) of (Minimum Standards of Architectural Education) Regulations, 2020 were relaxed and notified on 30.06.2022 for academic session 2022-2023 as a one-time measure only, as under :

4(1) Pass in 10+2 scheme of examination with Physics, Chemistry and Mathematics subjects or pass in 10+3 Diploma with Mathematics as compulsory subject, as the case may be, as a one-time measure for the academic session 2022-23 only; and

4(2) The candidate need to qualify an aptitude test in architecture conducted by either NTA (i.e. JEE) or NATA conducted by the Council of Architecture.
